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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**ITA 1404/2006**

THE COMMISSIONER OF INCOME TAX

..... Appellant

Through: None.

versus

M/S RAM DAYAL ASSOCIATES LTD

..... Respondent

Through: Mr Manu K. Giri and Mr T.R.

Talwar, Advocates.

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**ITA 343/2007**

COMMISSIONER OF INCOME TAX

..... Appellant

Through: None

versus

INTERLINK SERVICES P.LTD.

..... Respondent

Through: Mr Manu K. Giri and Mr T.R.

Talwar; Advocates.

**CORAM:**

**JUSTICE S.MURALIDHAR**

**JUSTICE SANJEEV NARULA**

**ORDER**

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**12.11.2018**

**CM APPL. 46861/2018 in ITA 1404/2006 & CM APPL. 46862/2018 in ITA 343/2006**

In terms of the Notification No.3/2018 dated 11<sup>th</sup> July 2018 issued by the Central Board of Direct Taxes, the applications are allowed and the appeals are dismissed as not pressed.

  
S. MURALIDHAR, J.

  
SANJEEV NARULA, J.

**NOVEMBER 12, 2018**

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